

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) Yes, Sir.

(b) The Railway can take up the construction of foot over bridge at Muzaffarnagar only after the estimated cost of the work is deposited by the State Public Works Department.

[Translation]

Morning passenger train for Fatehpur from Kanpur

4173. SHRI JAGDISH AWASTHI : Will the Minister of TRANSPORT be pleased to state :

(a) whether a passenger train leaves Fatehpur Station in the morning for Kanpur and remains standing at Kanpur throughout the day but there is no passenger train in the morning for Fatehpur from Kanpur;

(b) whether Government propose to introduce a passenger train in the morning from Kanpur to Fatehpur;

(c) if so, the time by which it is proposed to be introduced; and

(d) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) 1 KA passenger reaches Kanpur Central at 11.45 hrs. and leaves at 15.25 hrs. after scheduled maintenance. From Kanpur side four express trains are available for Fatehpur in the morning.

(b) to (d). No, Sir. Due to resource constraints it is not possible to introduce another train, at present.

[English]

Encroachment by plot/shed allottees at Hanumangarh B. G. Goods Shed

4174. SHRI VISHNU MODI : Will the Minister of TRANSPORT be pleased to state :

(a) the number of plots/sheds allotted to stock Gypsum at Hanumangarh B. G. Goods Shed in Bikaner Division of Northern Railway;

(b) whether certain plot/shed allottees at Hanumangarh B. G. Goods Shed have encroached upon the vacant space adjoining their plots/sheds for the purpose of stocking Gypsum; and

(c) if so, the details thereof and whether any extra charge by way of penalty for the alleged encroachment is being realised from such defaulters, and if so, the amount charged during the last two years indicating the dates from which the same have been realized ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) 94 plots have been allotted for stocking of gypsum at Goods shed at Hanumangarh Junction (B G.).

(b) No such encroachment has come to the notice of the Railway.

(c) Does not arise.

[Translation]

Mention of caste of patients in N.D.M.C. dispensaries

4175. SHRI RAM DHAN : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether caste of the patients is also mentioned in the prescriptions at dispensaries of New Delhi Municipal Committee; and

(b) if so, the reasons thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE) : (a) and (b) N.D.M.C. have informed that although Caste and Sex are printed on the prescription slips in the N. D. M. C. Health institutions, the practice of mentioning the Caste is not followed. Only the name, age, sex of the patients are needed to be mentioned there.